

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**CHENNAI BENCH**

6" Floor. Ezhilagam Annexe, Chepauk, Chennai - 600 005.

File No.1 (J) Admin./2023/NCLAT (CH)

Dated: 28.04.2023

**NOTICE**

It is informed that during the period of Annual Vacation from 05.05.2023 to 31.05.2023 for the **National Company Law Appellate Tribunal, Chennai Bench, Chennai**, the Registry shall function during this period.

The E-filing of cases shall be operational and urgent matters will be taken up for hearing through **virtual mode** and as per the decision of the Competent Authority upon e-mail being sent to the Deputy Registrar, NCLAT, Chennai Bench, e-mail: [dyregistrar-chennai@nclat.gov.in](mailto:dyregistrar-chennai@nclat.gov.in)

During the period of vacation from **05.05.2023** to **31.05.2023**, the sitting of this Tribunal will be on **Wednesday i.e., 10.05.2023, 17.05.2023** and **24.05.2023** to take up only the urgent matters for which the Board will be notified.

By the order of Hon'ble Chairperson, NCLAT, New Delhi.

(Peeush Pandey)  
Registrar

**Copy to:**

1. Sr. PS to Hon'ble Chairperson, NCLAT, Principal Bench, New Delhi.
2. PS/PA to all Hon'ble Members of NCLAT.
3. PA to Registrar, NCLAT, Principal Bench, New Delhi.
4. Notice Board.
5. Website of NCLAT